

(a) whether certain financial institutions and banks have advanced about Rs. 40 crores to Bharat Hotels;

(b) if so, the details of the financial institutions and banks which advanced the above loan;

(c) whether most of the loan has been sanctioned against moveables;

(d) whether the institutions followed the laid down rules and regulations in sanctioning the loan; and

(e) if not, the action taken/proposed to be taken by Government in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). All-India Term Lending Financial Institutions viz., Industrial Finance Corporation of India (IFCI), Industrial Development Bank of India (IDBI) and Industrial Credit and Investment Corporation of India Ltd. (ICICI) sanctioned a term loan of Rs. 26.87 crores to M/s. Bharat Hotels Ltd. In addition, a consortium of Banks led by Bank of Baroda provided 7.63 million US \$ loan and Rs. 1.50 crores as rupee term loan to the said Hotel Project.

(c) IFCI has reported that the said loan was advanced against the mortgage and charge on all moveable and immoveable properties of Bharat Hotels Ltd., excluding the land, as well as personal and Corporate guarantees of the Directors.

(d) No violation of procedures in credit sanction and disbursal on the part of financial institutions and banks have come to our notice.

(e) Does not arise.

Import of Poor Quality Films

715. PROF. MALINIBHATTACHARYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government exercise any quality control on imported films;

(b) whether the quantitative increase in the import of films has resulted in decline in quality, and has flooded the market by low-grade and objectionable films; and

(c) the measures contemplated by Government to import better quality films?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) The trend of import of feature films during the last five years was erratic. There has been no decline in quality of feature films imported into the country. Under the Policy for import of feature films and video rights thereof announced by the Ministry of Information and Broadcasting on 21.1.88, only those films can be imported into the country which have either won an award or participated in any International Film Festival notified by the Ministry of Information and Broadcasting or have received good reviews in the prestigious film journals notified by the Ministry of Information and Broadcasting. Besides a film proposed to be imported into the country should meet the following requirements regarding quality:

- (i) it should be of aesthetic value;
- (ii) it should be cinematically of a good standard;
- (iii) it should provide clean, healthy entertainment to the audience.
- (iv) it should not be violative of any guidelines issued by the Government under the Cinematograph Act, 1952.

(c) The present policy for import of

feature films already aims at importing better quality films.

[*Translation*]

Expansion of Doordarshan Facilities in U.P.

716. SHRI BALESHWAR YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government of Uttar Pradesh has recently requested Union Government for expansion of Doordarshan facilities in the State;

(b) if so, whether Government have chalked out any programme in this regard; and

(c) if so, the details thereof and the time by which it is likely to be implemented?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) A few requests have recently been received from the Government of Uttar Pradesh for establishment of TV transmitters at selected places.

(b) and (c). Expansion of TV service in the State essentially depends upon the availability of adequate resources under the future plans for TV expansion in the country.

Export of Roses

717. SHRI HARISH RAWAT: Will the Minister of COMMERCE be pleased to state:

(a) the names of the countries to which roses are exported and the value of roses and other flowers exported during the last three years, year-wise;

(b) whether some special efforts are

proposed to be made to promote the export of roses; and

(c) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) Exports of roses and other flowers including dry flowers during the last three years have been as under:—

<i>year</i>	<i>Value (Rs./Lakhs)</i>
1986-87	64.72
1987-88	12.83 (Prov.)
1988-89	434.10 (Prov.)

(Source : APEDA, New Delhi)

The main destinations are USA, Saudi Arabia and Kuwait.

(b) and (c). Some of the efforts envisaged for promoting the export of roses and other floriculture items include creation of infrastructure facilities such as cooling facilities, specialised transport, Green Houses etc.

[*English*]

Telecast of Poor Quality Hindi Films by Doordarshan

718. SHRI RAM SAGAR (Saidpur):
SHRI MADAN LAL KHURANA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of complaints received by Doordarshan regarding telecasting of poor quality Hindi Films, vulgar film songs and serials in the last three months;

(b) the action taken thereon; and